NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/582/ (IB)/2017

NAME OF THE PETITIONER(S)

: BRILLIANT ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: STATE BANK OF INDIA

UNDER SECTION

: 10 RULE 7

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) KRISHNA SHARAN MISHRA

Practicing Company With Secretary (Coursel For Politioner)

2. K.CHANDRASEICARAN

M. Kosuhieldh Thorlais -6 Cm (raw SB)

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that he has received copy of the petition and other documents relied upon and prayed time for filing counter. Time extended at request. Put up on 26.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)